

Geingob's role in facilitating relocation of eight Namibian Cheetahs to India in September 2022 is greatly admired.

On behalf of this House, we express our deepest condolences to the Government and the people of Namibia. We share our sympathies with his family, friends and admirers.

We deeply mourn the passing away of His Excellency Dr.Hage G Geingob. I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

PAPERS LAID ON THE TABLE

Reports and Accounts (2022-23) of AI Airport Services Limited, New Delhi; Commission of Railway Safety, Lucknow; and Rajiv Gandhi National Aviation University, Amethi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (GENERAL (RETD.)) V. K. SINGH): Sir, I lay on the Table—

(i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Annual Report and Accounts of the AI Airport Services Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11308/17/24]

(ii) A copy each (in English and Hindi) of the following papers, under Section 10 of the Indian Railways Act, 1989 and Section 12 of the Metro Railways (Operation and Maintenance) Act. 2002: -

- (a) Annual Report of the Commission of Railway Safety, Lucknow, for the year 2022-23.
- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11307/17/24]

(iii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and under sub-section (4) of Section 31 of the Rajiv Gandhi National Aviation University Act, 2013: -

- (a) Annual Report and Accounts of the Rajiv Gandhi National Aviation University, Amethi, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11309/17/24]

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. 39(E), dated the 15th January, 2024, amending the Second Schedule to Customs Tariff Act, 1975, issued under sub-section (1) of Section 8 of the said Act, along with Explanatory Memorandum.

[Placed in Library. See No. L.T. 11165/17/24]

- (ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. 40(E), dated the 15th January, 2024, amending Principal Notifications bearing Nos. G.S.R. 733(E). and G.S.R. 734(E)., both dated the 13th October, 2021, under Section 159 of the Customs Act, 1962, along with Explanatory Memoranda.

[Placed in Library. See No. L.T. 11421/17/24]

Report and Accounts (2022-23) of SPM-NIWAS and related papers

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RAJEEV CHANDRASEKHAR): Sir, I lay on the Table a copy each (in English and Hindi) of the